

Shri M. D. Ramasami: 2062, Sir.

Mr. Speaker: Has he got the authority?

Shri M. D. Ramasami: Yes, Sir.

Mr. Speaker: He should produce it in time. He may put that question.

SELECTION POSTS ON RAILWAYS

*2062. **Shri M. D. Ramasami** (on behalf of **Shri Muniswamy**): (a) Will the Minister of Railways be pleased to state whether it is a fact that certain posts on the scale of Rs. 150—225 on Railways are to be classified as selection posts?

(b) If the answer to part (a) above be in the affirmative, what are the posts classified as such?

(c) Is this classification power left to the individual Railway Administration or a uniform policy will be followed throughout Indian Railways?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) The matter is under consideration.

(c) A uniform policy will be followed, as far as possible.

सरदार ए० एस० सहगल : सेलेक्शन पोस्ट्स के लिये जोनल सिस्टम बनने के बाद क्या यह सच है कि जो पुरानी एरियाज थीं, उन में जो लोग कार्य करते थे उनको यह जगहें नहीं दी जाती हैं ?

Shri Alagesan: It is not correct. The Railway Board have laid down certain uniform principles, and on the basis of those principles the various Railway Administrations have been asked to compile combined seniority lists.

सरदार ए० एस० सहगल : सेलेक्शन प्रेंडस के सम्बन्ध में इस तरह की कितनी रिपोर्टें रेलवे बोर्ड और मंत्री महोदय के पास हुंची हैं ?

रेल तथा परिवहन मंत्री (श्री एल० बी० सास्त्री) : जो सवाल है वह दूसरे विषय

पर है। माननीय सदस्य कुछ गलती कर रहे हैं। जिन बातों को वह पूछ रहे हैं उनका इस सवाल से कोई मतलब नहीं है। सवाल सिर्फ यह है कि एक हद तक सीनियारिटी से प्रमोशन देने का फैसला रेलवे मिनिस्ट्री ने किया। उसी के अन्दर कुछ जगहें ऐसी हैं जिन के लिये सीनियारिटी से नहीं बल्कि सेलेक्शन से भरने का फैसला किया गया है। सवाल यह था कि आया उन सब जगहों के लिये एक सी नीति होगी या कि कुछ फर्क होगा, तो उसका जवाब यह है कि हम इस के कायदे बना रहे हैं और मैं उम्मीद करता हूँ कि हमारी सब के लिये समान नीति होगी।

Mr. Speaker: The Question list is over.

WRITTEN ANSWERS TO QUESTIONS

SHIPPING

*2072. **Shri K. C. Sodhia:** (a) Will the Minister of Transport be pleased to state the total share of the export trade of this country booked with the Indian shipping during 1953-54?

(b) What steps are Government taking to secure a greater share of the export trade for the Indian Shipping?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Information is available only for the calendar year 1953 and it shows that Indian shipping had carried 3,88,668 dead-weight tons of export cargo in the overseas trades during that year. Attention of the hon. Member is also invited in this connection to the reply given to starred question No. 1870 asked by Shri Raghunath Singh on the 19th April 1954.

(b) Since shipping is in the private sector of our economy and our export trade is largely in private hands, it is for the Indian shipping companies themselves to take the initiative for securing adequate cargo for their ships

ing in the overseas trades. Government are, however rendering such assistance as is possible to enable the Shipping Companies to carry as a share of Government owned or Government controlled cargoes as possible.

AGRICULTURAL FARM, SULTANPUR

4074. **Shri S. K. Rasmi:** (a) Will the Minister of Food and Agriculture be pleased to state what expenditure has far been incurred on the Agricultural Farm at Sultanpur and how much more do Government propose to spend during 1953-54?

(b) How many families of landless labourers do Government propose to settle on the land and what facilities should be provided for the workers there?

(c) Did the land on which the farm being established belong to the State Government or has it been acquired from peasants and cultivators?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):
(a) The estimated expenditure from September 1953 when the Farm was set up to the 31st March 1954, is Rs. 5,52,900.

(b) 1,000 families. The facilities to be provided to them are (i) a subsidy to Rs. 500 to each family for construction of a hut, (ii) provision of schools and *panchayat-ghars*, dispensaries and drinking water wells and (iii) assistance in the promotion of cottage industries.

(c) A part of it belongs to evacuees from whom it has been acquired by the State Government. In order to consolidate the farm area some plots of land belonging to cultivators of the locality are being exchanged and newly acquired land very near their present plots is being allotted to them in lieu thereof.

INDIAN PLANTATION ACT

*2081. **Shri K. P. Tripathi:** Will the Minister of Labour be pleased to state:

(a) whether it is proposed to call a tripartite conference to discuss the

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draft rules made under the Indian Plantation Act, 1951; and

(b) if so, when?

The Minister of Labour (Shri V. V. Giri): (a) Yes.

(b) The draft model rules have been circulated to the employers' and workers' organisations and their comments are expected to be received by the end of this month. After the draft rules have been re-examined in the light of those comments, a date for the tripartite conference will be fixed.

WAGES OF TEA GARDEN LABOURERS

448. **Shri Dasaratha Deb:** Will the Minister of Labour be pleased to state:

(a) whether a demand has been made by the tea garden labour organisations of Tripura for the convening of a Tripartite Conference for enhancing their rate of wages; and

(b) if so, when Government propose to convene such a conference?

The Minister of Labour (Shri V. V. Giri): (a) and (b). Representations have been received by the Government of Tripura from labour unions for revision of the minimum rates of wages of tea garden workers. The matter is receiving the attention of the State Government.

TELEPHONE CONNECTIONS

447. **Dr. Ram Subhag Singh:** Will the Minister of Communications be pleased to state:

(a) whether Government propose to provide additional telephone connections in Patna; and

(b) if so, how many and when?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) 80, by 31st May 1954.

MICA MINES LABOUR WELFARE

448. **Shri Nageshwar Prasad Sinha:**
(a) Will the Minister of Labour be pleased to state how many sittings of the Mica Mines Labour Welfare Advisory Committee were held in 1952 and 1953 and at what places?

(b) What business did it transact?